

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No.87 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors. ...Appellants

Vs.

T.P. Anilkumar & Ors. ...Respondents

With

Company Appeal (AT) No.204 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors. ...Appellants

Vs.

T.P. Anilkumar & Ors. ...Respondents

Present:

For Appellant: Mr. Angad Varma, Mr. KS Ravichandran(A1-8)

**For Respondent: Mr. GV Anand Bhushan, Advocate for R1-4
Mr. Abhishek Jain, Advocate for R-2
Mr. PH Arvinth Pandian, Sr. Advocate
Mr. Maygha Viswanat, Advocate**

....contd.

ORDER

(Through Virtual Mode)

25.02.2021: With the consent of the parties, list this matter again on **12th April, 2021, under the heading for 'Hearing'.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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Company Appeal (AT) No.204 of 2020*